

He is asking me pointedly whether the CRP men...

**MR. SPEAKER :** You can give the factual information.

**SHRI K. C. PANT :** I had made enquiries yesterday. According to the information with me, the CRP men did not beat up the lady whom he referred; the CRP men did not go into her house. This is the information with me.

So far as any recovery being made from that house is concerned, a question was put earlier also; I am not aware of this fact.

**MR. SPEAKER :** The Short Notice Question is over now.

**SHRI JYOTIRMOY BOSU :** Are you allowing a short discussion, Sir? I have shown you the letter written by the Prime Minister. They have no objection to holding a debate on this.

**MR. SPEAKER :** I am not bound by that.

**SHRI JYOTIRMOY BOSU :** I am not saying that, Sir.

**MR. SPEAKER :** This Short Notice Question was rather unprecedented. Normally I would not have allowed more than ten minutes for a Short Notice Question. We have taken more than 1½ hours. It would have been much better if I had accepted a short-duration-discussion. The time that we have taken now has been more than that. Four call-attention motions could have been accommodated during this period. I must say that I commend the patience of the hon. Minister.

**SHRI JYOTIRMOY BOSU :** A lot remains to be said...

**MR. SPEAKER :** Nothing will form part of the record. Every time you get up and start speaking.

**SHRI JYOTIRMOY BOSU : \***

\*Not Recorded.

**MR. SPEAKER :** I have heard that the gentlemen who are on duty at the martyrs' flame keep standing attention only for two hours and then they return for 24 hours. But here we not only keep standing attention but also under tension. You do not have any sympathy for us—Speaker and others!

#### WRITTEN ANSWER TO QUESTIONS

##### Projects set Up In Orissa during Fourth Plan

\*321. **SHRI GIRIDHAR GOMANGO :** Will the Minister of PLANNING be pleased to state :

(a) whether the projects set up in Orissa during the Fourth Plan period have not been completed and are not likely to be completed;

(b) if so, the names of the projects not completed and the new projects likely to be taken up in the Fifth Five Year Plan; and

(c) whether Orissa did not get proper justice for development in the Fourth Five Year Plan ?

**THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA) :** (a) and (b). The information regarding Fourth Plan projects not yet completed and not likely to be completed during the Plan period is available with the State Government which have been requested to furnish the same. After such information is received from the State Government, it will be laid on the Table of the House. As regards Fifth Five Year Plan, the Planning Commission has yet to take a view in consultation with the appropriate authorities on the Approach to the Fifth Plan, the total resource which is likely to be available for financing the Plan and other related matters. It is too early to indicate which projects are likely to be taken up in the Fifth Five Year Plan.

(c) In allocating Central assistance to Orissa for the State's Fourth Plan, due

consideration was given to the special problems and relative economic backwardness of Orissa. It cannot therefore be said that Orissa did not receive a just treatment in the Fourth Five Year Plan.

**Demonstration Plant for Sterilising  
Medical Products being set up  
at Trombay**

\*323. SHRI PURUSHOTTAM KAKODKAR : Will the Minister of ATOMIC ENERGY be pleased to refer to the reply given to Unstarred Question No. 559 on 2nd August, 1972, regarding Plant for Sterilising Medical Products through Irradiation and state whether this Plant was set up with assistance of United Nations Development Programme ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : Yes, Sir. A demonstration plant for irradiation sterilisation of medical products is being set up at Trombay with the assistance of the United Nations Development Programme.

**Entry of Foreigners in Assam**

\*325. SHRI NIHAR LASKAR : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Ministry has issued any order saying that the arrival or presence of any foreigner in Assam has to be reported to the police;

(b) if so, the main points of the order issued; and

(c) the number of persons so far registered in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) Yes, Sir; the Order

applies not only to the State of Assam but to the entire country.

(b) The Order requires every householder or other person to report to the nearest police station about the arrival and presence in his house-hold or in any premises kept by him or under his control, of any foreigner, if he knows or has reason to believe that he is a foreigner.

(c) The information is being collected from the Government of Assam and will be laid on the Table of the House.

**Commission for suggesting location  
for Industrial Units**

\*326. KUMARI KAMLA KUMARI : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) Whether Government issue licences to Tatas, Birlas and Sahu-Jain for starting new industrial units and the location of Industrial Unit is decided by the licences;

(b) whether Government propose to establish a Commission for suggesting the location of new industrial units in such cases; and

(c) if not, the reasons therefor :

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) to (c). The Government's policy in regard to location of industrial units licensed under the Industries (Development & Regulation) Act, is common to all licences. Applicants for industrial licences are required to give, in their applications, the proposed location of their industrial undertakings. Unless Government consider that a change in location is necessary, the location of the industrial undertakings is allowed as applied for, while issuing the letters of intent or licences. After a licence is issued indicating a specific location, changes can be made only if